

- (i) Scientific assessment of sewage treatment capacity along Ganga for projected population in 2035 and long term operation and maintenance for 15 years have been made part of the project cost for ensuring sustained performance.
- (ii) Effective interventions, under the basin-approach, have been made for pollution abatement efforts for various polluted stretches of the key tributaries of river Ganga such as Yamuna, Ramganga, Kali, Gomti, Saryu, Gandak, Ghaghara, etc.
- (iii) Inventorisation of Grossly Polluting Industries (GPI) along Ganga with 100% annual inspection thereof by independent institution and action on non-complying industries have led to improvement in compliance.
- (iv) 20 MLD Common Effluent Treatment Plant (CETP) project for Jajmau tannery cluster at Kanpur has been taken up.
- (v) All 4465 Ganga villages have been made Open Defecation Free (ODF).
- (vi) River Surface cleaning activities through trash skimmers and projects for cleaning of ghats have been taken up.
- (vii) Environmental flows have been notified on October 9, 2018, mandating a minimum level of flow for Ganga in Uttarakhand and upto Unnao in Uttar Pradesh.

Rainwater harvesting in new constructions

1544. SHRI SANJAY SINGH: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that the regulations requiring installation of rainwater harvesting plants in new constructions are not being followed;
- (b) if so, the details thereof; and
- (c) if not, the plans to ensure adherence to these regulations?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) As per information received from Ministry of Housing & Urban Affairs, the Model Building Bye Laws, 2016, has been issued for guidance of the States/UTs which has a chapter on 'Rainwater Harvesting'. The provisions of this chapter are applicable to all the buildings having a plot size of 100 sq.m. or more. 33 States/UTs have adopted the rainwater harvesting provisions. The implementation of the rainwater

harvesting policy comes within the purview of the State Government/Urban Local Body / Urban Development Authority.

Further, installation of rainwater harvesting structures is one of the mandatory conditions for grant of No Objection Certificate (NOC) by Central Ground Water Authority (CGWA) for groundwater abstraction by industries/infrastructure/mining projects. Compliance of this condition is mandatory for renewal of NOC. CGWA has also appointed the District Magistrate/District Collector of each Revenue District and Regional Directors of CGWB as Authorized Officers, with power to enforce compliance of NOC conditions.

**Long-term loan to Maharashtra for
irrigation projects**

1545. SHRI SANJAY RAUT: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Maharashtra Government has sent any proposal to borrow a longterm loan of ₹ 15, 000 crore to complete 52 ongoing irrigation projects, which will create 28.70 lakh hectares of additional irrigation capacity;
- (b) if so, the details thereof and Government's response thereto; and
- (c) the details of financial assistance provided to Maharashtra State by National Bank for Agriculture and Rural Development (NABARD) during the last three years under various schemes?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) As informed by the Government of Maharashtra, the State Government had given approval on 9th September, 2019 to take loan of ₹ 15, 000 crore for completion of 52 ongoing projects with irrigation potential of 2.8 lac hectare. Further, the State Government has also informed that NABARD has been approached for loan facilitation of ₹ 15, 000 crore.

- (c) As informed by the NABARD, the State of Maharashtra has been provided financial assistance under the schemes namely Rural Infrastructure Development Fund (RIDF), Long Term Irrigation Fund (LTIF) and NABARD Infrastructure Development Assistance (NIDA). The details of amount disbursed by the NABARD to Maharashtra under these schemes during the last 3 years is as under: